

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/871/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : AADVIN HOTEL PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI Co/m
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	B. SARATH BABU	Pos Roc, Coimbatore	B. Sarath
2.	ROHAN RAJASEKARAN	Counsel for Petitioner	Rohan

ORDER

Counsels for both the parties present. Counsel for the ROC, Coimbatore present and prayed for time to file reply. At request, time is enlarged. Put up on **31.08.2018 at 10.30 A.M.**

sd/-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)